

Sixteenth Loksabha

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Title: Introduction of the Data Privacy and Protection Bill, 2017.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): I beg to move for leave to introduce a Bill to establish an effective regime to protect the right to privacy of data of all natural persons; to set out conditions of surveillance and interception of communications of natural persons; and to constitute a Privacy Commission and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to establish an effective regime to protect the right to privacy of data of all natural persons; to set out conditions of surveillance and interception of communications of natural persons; and to constitute a Privacy Commission and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. SHASHI THAROOR: I introduce** the Bill.

HON. DEPUTY SPEAKER: Next time, you just read the Title.

DR. SHASHI THAROOR: I was reading the Title. It was a long Title.